

SHRI A. B. A. GHANI KHAN CHAUDHURY: This is normally done by the State electricity boards. It is not done by us. (*Interruptions*) What we have done is that we passed an order to all the State electricity boards to give maximum power to deep tubewells and shallow tubewells. . . (*Interruptions*) We have told them to rationalize the whole thing.

SHRI CHANDRAJIT YADAV: The Minister's answer was that because of failure of monsoon, there is a power shortage in U.P.; but the facts which he has given to this House show that even the thermal power stations are working at a capacity of 32 per cent to 43 per cent. The average is 43 per cent. The average of 43 per cent utilization capacity means a major loss to the biggest State of the country; and this is because of the mismanagement of the electricity boards. Will the Government take some immediate steps to improve the management of the thermal power, so that the State does not suffer

SHRI A. B. A. GHANI KHAN CHAUDHURY: So far as U.P. is concerned, I don't think to a great extent mismanagement is responsible for it. What is responsible is the bad quality of coal (*Interruptions*) What is responsible is the supply of coal.

MR. SPEAKER: Are you trying to improve it? Can you assure the House?

(*Interruptions*)

SHRI A. B. A. GHANI KHAN CHAUDHURY: I can assure the House . . . . .

(*Interruptions*)

MR. SPEAKER: Mr. Minister, you have to assure the House that this is also under the government and that you have to improve that quality.

SHRI A. B. A. GHANI KHAN CHAUDHURY: Well, I am saying, Sir . . . . .

MR. SPEAKER: You have to make this assurance in the House that the quality is maintained.

SHRI A. B. A. GHANI KHAN CHAUDHURY: I have already taken steps. The quality of coal has already considerably improved.

(*Interruptions*)

MR. SPEAKER: The question Hour is over.

#### WRITTEN ANSWERS TO QUESTIONS

##### Agreement with Bangladesh for Sharing of Water from Farakka Barrage

\*25. SHRI RENUPADA DAS: Will the Minister of IRRIGATION be pleased to state:

(a) whether Government have taken any step to scrap the section 2 of Article 2 in the agreement with Bangladesh regarding the sharing of waters from Farakka Barrage;

(b) if so, the details thereof; and

(c) if not, the reasons thereof?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDEY): (a) to (c). The Agreement on sharing of the Ganga waters at Farakka and on augmenting its flows will become due for the first review by November 1980 and thereafter by May 1982 and these reviews shall entail consideration of the working, impact implementation and progress of the arrangement in respect of short term sharing of the waters at Farakka and long term augmentation of flows. Steps will be initiated at the appropriate time for this review.

##### Shortage of Power in Jammu and Kashmir

\*28. DR. FAROOQ ABDULLAH:

SHRI GULAM RASOOL KOCHAK:

Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether the Jammu and Kashmir State was also in a grip of power shortage;